


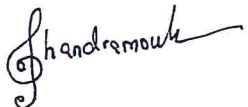
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/14/2017
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	P. Stella Mary (for) K. Ananthya	Counsel for Petitioner	
2)	Chandramouli Prabhakar	Counsel for Respondents	

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that in view of the MoU entered into by both the parties, he wanted to have another round of talks for settlement, failing which, they are prepared to make final arguments. Both counsels are directed to explore the possibilities of settling the matter between the parties and make submissions on the next date of hearing. Put up on 25.01.2018.

- sdr -

(S VIJAYARAGHAVAN)
Member (Technical)

- sdr -

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc